



No. F.120-Ad(AT)/2026

आपकर अपीलीय अधिकरण

केंद्रीय सरकार कार्यालय भवन, "प्रतिष्ठा भवन"

चौथा तल, महर्षि कर्वे मार्ग, मुंबई- 400 020

DATE : 20.01.2026

OFFICE - ORDER

In pursuance of the provisions contained in Section 5(1) and 5(2) of the Right to Information Act, 2005, and in partial modification of this office earlier Order No.F.120-Ad(AT)/2021 dated 15.12.2021, 19.05.2022, 19.05.2023, 28.06.2024, 18.12.2024, 26.06.2025 & 16.10.2025 the officer as mentioned in Column (3) below is hereby designated as Central Public Information Officer in respect of the Bench as mentioned in Column (2) of the Schedule below for discharging functions as prescribed by the said Act :-

SCHEDULE

Sl.No.	Name & address of the Bench/es	Name & Designation of Central Public Information Officer
1	2	3
1	Cochin Bench 1 st Floor, Wing C1 & C2, Kendriya Bhavan, Opp. To Csez, Kakkanad Cochin- 682 037	Shri Waseem Ahmed Accountant Member Tel: 080-22047405
2	Vishakhapatnam Bench L.I.C. Building, 5 th Floor, Jeevitha Bima Road Vishakhapatnam- 536 004	Shri Omkareshwar Chidara Accountant Member Tel: 0891-2737617
3	Surat Bench Titanium Business Hub, 2 nd Floor, Sarsana, Near V.I.P. crossing Surat Khajod Road, Bhimrad, Surat -395 007	Shri Narendra Prasad Sinha Accountant Member 079-26582808

2. Unless otherwise directed by the undersigned, in the event of the Central Public Information Officer not being available on account of transfer/retirement or for any other reason, the officer succeeding him in office or discharging the duties and functions of the Post shall be deemed to have been designated as Central Public Information Officer respectively in the Bench/Benches concerned. In case, no such succeeding Officer is posted or available at that station then the Central Public Information Officer at its Zonal Head Quarters shall perform the duties of the Central Public Information Officer.

Sd/-

(Justice (Retd). C.V.Bhadang)

PRESIDENT

I.T.A.T.

Copy forwarded for information/ necessary action to :-

1. The Vice President, Income Tax Appellate Tribunal, Bangalore Zone.
2. The Vice President, Income Tax Appellate Tribunal, Hyderabad Zone.
3. The Vice President, Income Tax Appellate Tribunal, Ahmedabad Zone.
4. Shri Inturi Rama Rao, Accountant Member, I.T.A.T.,Chennai.
5. Shri Waseem Ahmed Accountant Member, ITAT, Bangalore.
6. Shri Balakrishnan S.Accountant Member, I.T.A.T.,Bangalore
7. Shri Bijayananda Pruseth,Accountant Member,I.T.A.T.,Mumbai
8. Shri Omkareshwara Chidara, Accountant Member, ITAT, Vishakhapatnam
9. Shri Narendra Prasad Sinha, Accountant Member, ITAT, Ahmedabad.
10. The Under Secretary to the Govt. of India, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
11. The Deputy Registrar, Income Tax Appellate Tribunal, Mumbai Benches, Mumbai (holding additional charge of Deputy Registrar ITAT, Delhi Benches, New Delhi)
12. The Assistant Registrar, Income Tax Appellate Tribunal, Mumbai, Pune, Nagpur, Raipur, Panaji, Delhi, Agra, Lucknow, Allahabad, Varanasi (Circuit Bench), Jabalpur, Kolkata, Patna, Cuttack, Guwahati, Ranchi, Chennai, Bangalore, Cochin, Ahmedabad, Surat, Indore, Rajkot, Hyderabad, Vishakhapatnam, Chandigarh, Dehradun (Circuit Bench), Amritsar, Jaipur, Jodhpur (es).
13. Sr/P.S. to Hon'ble President, I.T.A.T., Mumbai.
14. JT Cell, Mumbai.
15. Hindi Section.
16. Guard File.



ASSISTANT REGISTRAR